

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, 31st March, 2020.

No. LJ(B). 53/93/545 – In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officers as Executive Magistrate in the interest of Public Services within West Jaintia Hills District with immediate effect and until further orders.

Sl.No	Name of the Officer	Designation
1.	Shri.T.N.K. Marak	Employment Officer, District Employment Exchange, West Jaintia Hills District, Jowai
2.	Shri.N.S.Wahlang	Assistant Registrar of Cooperative Societies, Jowai
3.	Smti.S.Shylla	Tourist Officer, Jowai
4.	Shri.I Phawa	Assistant Research Officer, Planning Branch, DC's Office, Jowai
5.	Smti.A.P.Syiem	District School Education Officer, Jowai
6.	Smti.C.Lyngdoh	Sub-Divisional School Education Officer, Jowai
7.	Smti.L.M.Darnei	District Mission Coordinator SSA, West Jaintia Hills District, Jowai
8.	Shri.T.L.Shullai	District Statistical Officer, Jowai


(L.K. Swett)

Under Secretary to the Government of Meghalaya,
Law (B) Department.

Memo. No. LJ(B). 53/93/545-A

Dated Shillong, the 31st March, 2020.

Copy forwarded to:-

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Deputy Commissioner, West Jaintia Hills District, Jowai with reference to letter No.LO/COVID-19/1/2020/23 Dtd. 31st March, 2020.
3. Personnel & A.R. (A) Department.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By order etc.,



Under Secretary to the Government of Meghalaya,
Law (B) Department.